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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8460/2023 & CM APPL. 32240/2023**
SEAGULL LABORATORIES I PVT LTD Petitioner

versus

UNION OF INDIA ANR Respondents

+ **W.P.(C) 8461/2023 & CM APPL. 32242/2023**
GLENMARK PHARMACEUTICALS LIMITED & ANR. Petitioners

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8465/2023 & CM APPL. 32253/2023**
GLENMARK PHARMACEUTICALS LIMITED & ANR. Petitioners

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8466/2023 & CM APPL. 32255/2023**
GLENMARK PHARMACEUTICALS LIMITED & ANR. Petitioners

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8519/2023 & CM APPL. 32435/2023**
LABORATE PHARMCEUTICALS Petitioner

versus

DRUGS CONTROLLER GENREAL OF INDIA Respondent

+ **W.P.(C) 8557/2023 & CM APPL. 32551/2023**
M/S LABORATORIES GRIFFON PVT. LTD. THROUGH ITS
DIRECTOR MR. NELSON LOPES & ANR. Petitioners

versus

UNION OF INDIA AND ANR. Respondents



- + **W.P.(C) 8559/2023 & CM APPL. 32555/2023**
SHREYA LIFE SCIENCES PVT. LTD. AND ANR. Petitioners
versus
UNION OF INDIA AND ANR. Respondents
- + **W.P.(C) 8576/2023 & CM APPL. 32599/2023**
MANKIND PHARMA LIMITED Petitioner
versus
UNION OF INDIA AND ANR Respondents
- + **W.P.(C) 8587/2023 & CM APPL. 32627/2023, CM APPL. 32938/2023**
ALKEM LABORATORIES LTD Petitioner
versus
UNION OF INDIA & ANR. Respondents
- + **W.P.(C) 8593/2023 & CM APPL. 32648/2023**
LUPIN LIMITED & ANR. Petitioners
versus
UNION OF INDIA & ANR. Respondents
- + **W.P.(C) 8594/2023 & CM APPL. 32650/2023**
M/S OBSURGE LIMITED Petitioner
versus
UNION OF INDIA & ANR. Respondents
- + **W.P.(C) 8596/2023 & CM APPL. 32653/2023**
DR REDDYS LABORATORIES LTD THROUGH AUTHORIZED
REPRESENTATIVE MR M V NARASIMHAM & ANR. Petitioners
versus
UNION OF INDIA THROUGH THE SECRETARY & ANR. Respondents
- + **W.P.(C) 8598/2023 & CM APPL. 32657/2023**
INTAS PHARMACEUTICALS LIMITED Petitioner



versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8600/2023 & CM APPL. 32661/2023**

INTAS PHARMACEUTICALS LIMITED

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8607/2023 & CM APPL. 32674/2023**

INTAS PHARMACEUTICALS LIMITED

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8608/2023 & CM APPL. 32676/2023**

ALKEM LABORATORIES LTD

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8609/2023 & CM APPL. 32678/2023**

ALKEM LABORATORIES LTD

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8611/2023 & CM APPL. 32681/2023**

WINDLAS BIOTECH LIMITED

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents



+ **W.P.(C) 8618/2023 & CM APPL. 32712/2023, CM APPL. 44196/2023**

ABBOTT HEALTHCARE PRIVATE LIMITED Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8621/2023 & CM APPL. 32717/2023, CM APPL. 35631/2023,
CM APPL. 35632/2023**

LEEFORD HEALTHCARE LIMITED Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8622/2023 & CM APPL. 32731/2023**

LEEFORD HEALTHCARE LIMITED Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8660/2023 & CM APPL. 32834/2023, CM APPL. 32835/2023**

CIPLA LIMITED & ANR. Petitioner

Versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 8665/2023 & CM APPL. 32844/2023**

CCI PRODUCTS AND ANR Petitioners

versus

UNION OF INDIA AND ANR Respondents

+ **W.P.(C) 8674/2023 & CM APPL. 32856/2023, CM APPL. 32857/2023**

J D PHARMA & ANR. Petitioners



versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents

+ **W.P.(C) 8675/2023 & CM APPL. 32858/2023, CM APPL. 32859/2023**

VENUS LABS & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. .. Respondents

+ **W.P.(C) 8678/2023 & CM APPL. 32864/2023, CM APPL. 32865/2023**

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents

+ **W.P.(C) 8679/2023 & CM APPL. 32866/2023, CM APPL. 32867/2023**

KEPLER HEALTHCARE PVT. LTD. Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 8680/2023 & CM APPL. 32868/2023, CM APPL. 32869/2023**

HORIZON BIOCEUTICALS PVT. LTD. & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents

+ **W.P.(C) 8682/2023 & CM APPL. 32872/2023, CM APPL. 32873/2023**

CIPLA LIMITED & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents



+ **W.P.(C) 8721/2023 & CM APPL. 32980/2023, CM APPL. 32981/2023**

ALKEM LABORATORIES LTD

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8726/2023 & CM APPL. 32988/2023, CM APPL. 32989/2023**

APTUS PHARMA PRIVATE LIMITED & ANR.

..... Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 8727/2023 & CM APPL. 32990/2023, CM APPL. 42954/2023**

JUPITER PHARMACEUTICALS

..... Petitioner

versus

UNION OF INDIA AND ANOTHER

..... Respondents

+ **W.P.(C) 8728/2023 & CM APPL. 32991/2023, CM APPL. 32992/2023**

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 8730/2023 & CM APPL. 32993/2023, CM APPL. 32994/2023**

CIPLA LIMITED & ANR.

..... Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 8731/2023 & CM APPL. 32995/2023, CM APPL. 32996/2023**

CIPLA LIMITED & ANR.

..... Petitioners



versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents

+ **W.P.(C) 8732/2023 & CM APPL. 32997/2023, CM APPL. 32998/2023**

OZONE PHARMACEUTICALS LIMITED & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 8747/2023 & CM APPL. 33020/2023, CM APPL. 33021/2023**

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR. Petitioner

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 8751/2023 & CM APPL. 33030/2023, CM APPL. 33031/2023**

WINGS PHARMACEUTICALS PVT. LTD Petitioner

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.
..... Respondents

+ **W.P.(C) 8752/2023 & CM APPL. 33032/2023, CM APPL. 33033/2023**

WINGS PHARMACEUTICALS PVT. LTD Petitioner

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.
..... Respondents

+ **W.P.(C) 8812/2023 & CM APPL. 33329/2023, CM APPL. 33330/2023**

KARNANI PHARMACEUTICALS PVT LTD Petitioner

versus



UNION OF INDIA AND ANR.

..... Respondents

+ **W.P.(C) 8904/2023 & CM APPL. 33670/2023, CM APPL. 33671/2023**

VINAYAK REMEDIES LIMITED

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 8914/2023 & CM APPL. 33740/2023, CM APPL. 33741/2023**

DWD PHARMACEUTICALS LIMITED & ANR.

..... Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA, & ANR. .. Respondents

+ **W.P.(C) 8993/2023 & CM APPL. 34092/2023, CM APPL. 34093/2023**

INDIAN FEDERATION OF PHARMA GENERICS

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9025/2023 & CM APPL. 34369/2023, CM APPL. 34370/2023**

AMERICAN VITAMINS INDIA PVT LTD

..... Petitioner

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

+ **W.P.(C) 9033/2023 & CM APPL. 34384/2023, CM APPL. 34385/2023**

ASTRA LABS & ANR.

..... Petitioner

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents



+ **W.P.(C) 9035/2023 & CM APPL. 34388/2023, CM APPL. 34389/2023**

ACRON PHARMACEUTICALS & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents

+ **W.P.(C) 9085/2023 & CM APPL. 34572/2023, CM APPL. 34573/2023**

SMILAX HEALTHCARE PVT LTD Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 9121/2023 & CM APPL. 34703/2023, CM APPL. 34704/2023**

BIOGENETIC DRUGS PVT LTD Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 9165/2023 & CM APPL. 34832/2023, CM APPL. 34833/2023**

ACRON PHARMACEUTICALS & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.
.... Respondents

+ **W.P.(C) 9281/2023 & CM APPL. 35358/2023, CM APPL. 35359/2023**

PHARMAFABRIKON THROUGH ITS PARTNER Petitioner

versus

UNION OF INDIA & ANR. Respondents



+ **W.P.(C) 9367/2023 & CM APPL. 35653/2023, CM APPL. 35654/2023**

LEEFORD HEALTHCARE LIMITED

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9369/2023 & CM APPL. 35668/2023, CM APPL. 35669/2023**

INTAS PHARMACEUTICALS LIMITED

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9373/2023 & CM APPL. 35677/2023, CM APPL. 35678/2023**

PRO LABORATORIES PVT. LTD.

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9391/2023 & CM APPL. 35809/2023, CM APPL. 35810/2023**

EXCEL LABS & ANR.

..... Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9415/2023 & CM APPL. 35901/2023, CM APPL. 35902/2023**

ORGYN LABORATORIES PVT. LTD.

..... Petitioner

Versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. Respondents



+ **W.P.(C) 9433/2023 & CM APPL. 36015/2023, CM APPL. 36016/2023**

AELIX PHARMA & ANR.

..... Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9546/2023 & CM APPL. 36516/2023, CM APPL. 36517/2023**

BIOGENETIC DRUGS PVT LTD

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9555/2023 & CM APPL. 36574/2023, CM APPL. 36575/2023**

SMILAX HEALTHCARE DRUG CO

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9563/2023 & CM APPL. 36601/2023, CM APPL. 36602/2023**

SMILAX HEALTHCARE DRUG CO

..... Petitioner

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 9711/2023 & CM APPL. 37210/2023, CM APPL. 37211/2023**

AVANS HEALTHWAYS & ANR.

..... Petitioners

versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 10205/2023 & CM APPL. 39529/2023**

ISCON LIFE SCIENCES

..... Petitioner

Through:



versus

UNION OF INDIA

..... Respondent

Through:

+ **W.P.(C) 10466/2023 & CM APPL. 40575/2023, CM APPL. 40576/2023**
NAVNIDHI LIFESCIENCES PRIVATE LIMITED & ANR. ... Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents

+ **W.P.(C) 10558/2023 & CM APPL. 41014/2023, CM APPL. 41015/2023**
SOLITAIRE PHARMACIA PVT. LTD. & ANR. Petitioners

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR. ... Respondents

+ **W.P.(C) 10973/2023 & CM APPL. 42533/2023, CM APPL. 42534/2023**
CSC PHARMACEUTICALS PVT LTD Petitioner

versus

UNION OF INDIA & ANR. Respondents

+ **W.P.(C) 11032/2023 & CM APPL. 42796/2023, CM APPL. 42797/2023**
BADRIVAS BIOTECH PVT LTD Petitioner

versus

UNION OF INDIA Respondent

+ **W.P.(C) 11228/2023 & CM APPL. 43714/2023, CM APPL. 43715/2023**
DANISH HEALTHCARE PRIVATE LIMITED Petitioner



versus

UNION OF INDIA & ANR.

..... Respondents

+ **W.P.(C) 11386/2023 & CM APPL. 44308-44309/2023**

MORVIN INDIA HEALTHCARE PVT LTD

..... Petitioner

Through:

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

+ **W.P.(C) 11908/2023 & CM APPL. 46528-46529/2023**

KC HEALTHCARE

..... Petitioner

Through:

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

+ **W.P.(C) 11938/2023 & CM APPL. 46726-46727/2023**

M/S ASPIRE REMEDIES PVT LTD

..... Petitioner

Through:

versus

UNION OF INDIA

..... Respondent

Through:

+ **W.P.(C) 13594/2023 & CM APPL. 53638-53639/2023**

M/S PHARMA CHEMICO LABORATORIES

..... Petitioner

Through:

versus

UNION OF INDIA

..... Respondent

Through:



For the Petitioners:

Mr. Rajshekhar Rao, Senior Advocate with Mr. Siddharth Bambha, Mr. Shyam D. Nandan, Ms. Meher Anand and Mr. Rohit Bohra, Advocates.
Mr. Siddharth Bambha, Mr. Shyam D. Nandan, Mr. Rohit Bohra, Advocates.
Mr. Sagar Chandra, Ms. Shubhie Wahi and Mr. Ankita Seth, Advocates
Ms. Richa Kapoor, Mr. Kunal Anand, Mr. Sandesh Kumar and Mr. Amresh Bind, Advocates
Ms. Archana Sahadeva and Mr. Siddharth Raj Choudhary, Advocates.
Mr. Vaibhav Tomar, Mr. Abhay Jadeja and Ms. Dhanyashree Jadeja, Advocates
Mr. Aniket Gautam, Mr. Prashant Singh and Mr. Siddharth K., Advocates.
Mr. Sanjay Kumar Jain, Ms. Archana Sahadeva and Mr. Siddharth Raj Choudhary, Advocates
Mr. Harshit Batra and Ms. Arpita Kandelwal, Advocates
Mr. Rupin Bahl, Mr. Karan Bajaj and Ms. Aastha Arora, Advocates.
Mr. Shrey Chathly, Advocates.
Mr. Udit Chauhan and Mr. Khalid Ali, Advocates.
Ms. Rajeshwari H., Advocate.
Mr. Himanshu Satija, Mr. Jay Zaveri and Mr. Harsh Saxena, Advocates.
Ms. Neelima Tripathi, Senior Advocate with Ms. Apoorv P. Tripathi and Ms. Anjali Kaushik, Advocates.
Mr. M. Yogesh Kanna, Mr. Prabu Ramasubramaniam, Mr. Raghunatha Sethuprathu, Mr. Sabari Balapandian, Ms. Priya R., and Ms. Bharathi Mohan, Advocates.
Mr. Amer Vaid and Mr. Vinayak Thakur, Advocates.
Mr. Rahul Kumar, Advocate.
Mr. Pratik Kr. Chakma and Mr. Anish Agarwal, Advocates.
Mr. R. Jawahar Lal, Mr. Siddharth Bawa, Mr. Anuj Garg and Mr. Mohit Sharma, Advocates.
Mr. Aman Saroha, Advocate.
Mr. Gaurav Mishra, Advocate.
Mr. Avinash Tripathi and Mr. Abhinav Raghuvanshi, Advocates.
Mr. Ajay Bhargava, Mr. Aseem Chaturvedi, Mr. Milind Jain and Mr. Karan Gupta, Advocates.
Mr. Shayan Khurram, Advocate.

For the Respondents:

Mr. Kirtiman Singh, CGSC with Ms. Vidhi Jain, Mr. Madhav Bajaj, Mr. Kohli Rakuzhuri, Ms. Vidhi and Mr. Waize Ali Noor, Advocates with Ms. Archana Surve, G.P., for UOI.



Mr. Rakesh Kumar, CGSC with Mr. Vedansh Anand, Ms. Archana Sure, Mr. Chetanya R., Mr. Rahul Sharma, Mr. Siddhant Gupta, GP, Ms. Khali Rakuzhuro and Mr. Sunil, Advocates for UOI.

Ms. Archana Surve, GP.

Ms. Manisha Agrawal Narain, CGSC with Ms. Shivangi Gumber and Ms. Khushi Mangla, Advocates.

Mr. Vineet Dhanda, CGSC with Mr. Jitendra Tripathi, GP.

Mr. Rakesh Kumar, CGSC with Mr. Sunil, Mr. Rahul Kumar Sharma, Advocates with Mr. Jitendra Kumar Tripathi, G.P. for UOI

Mr. Vijay Chandankar, DDC, Mr. Pratyush Kumar, DI, Mr. Sribabu, DI, Mr. Sanjeev Kumar DDC and Mr. Dinesh Kumar, Advocate.

Ms. Shiva Lakshmi, CGSC with Mr. Govind Sharma, Advocate.

Mr. Anurag Ahluwalia, CGSC with Mr. Tarveen Singh Nanda, G.P. for R-1 & 2.

Ms. Arunima Dwivedi, CGSC with Ms. Pinky Pawar and Mr. Aakash Pathak, Advocates for UOI.

Mr. Rakesh Kumar, CGSC with Mr. Sunil Kumar and Ms. Chetanya Puri, G.P. for UOI.

Mr. Rahul Sharma, GP.

Mr. Vineet Dhanda, CGSC for UOI.

Mr. Jitendra Kumar Tripathi, GP.

Mr. Tarveen Singh Nanda, GP.

Mr. Apoorv Kurup, CGSC with Mr. Akhil Hasija and Mr. Shivansh Dwivedi, Advocates.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

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10.11.2023

1. Mr. Kirtiman Singh, learned counsel for Union of India prays for further time to comply with the order dated 11th October, 2023. Let the needful be done within a period of four weeks.

2. At request, list on 05th February, 2024.

3. Interim order to continue.

THE ACTING CHIEF JUSTICE, J

MINI PUSHKARNA, J

NOVEMBER 10, 2023

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